GOVERNMENT OF INDIA MINISTRY OFLABOUR AND EMPLOYMENT RAJYA SABHA QUESTION NO21.04.2010

ANSWERED ON

CENTRAL ASSISTANCE TO STATES UNDER CENTRALLY SPONSORED SCHEMES.

2854 SHRI R.C. SINGH

Will the Minister of COALLABOUR AND EMPLOYMENT be pleased to state :-

- (a) the details of Central assistance given to the States under various Centrally sponsored schemes for labour during the last five years; year-wise, scheme-wise and State-wise;
- (b) the number of labourers got benefitted from the above schemes during the last five years, State-wise, year-wise and scheme-wise;
- (c) whether the State Governments have requested for supplementing its efforts through financial help for schemes/programmes that it is implementing for the labourers; and
- (d) if so, the details of help extended by Central Government for above?

ANSWER

MINISTER OF STATE FOR LABOUR AND EMPLOYMENT

(SHRI HARISH RAWAT)

(a) & (b): Two types of Plan Schemes, namely, Central Sector Plan Schemes and Centrally Sponsored Plan Schemes are in operation. Under the Centrally Sponsored Plan Scheme for rehabilitation of bonded labour, rehabilitation assistance to the extent of Rs.20,000/- per bonded labour is provided, which is shared by the Central and State Governments on 50: 50 basis. Information relating to the amount of Central assistance provided and number of beneficiaries, State-wise, during 2005-06 to 2009-10 is given at Annexure I.

Under the Centrally sponsored plan scheme of Rashtriya Swasthya Bima Yojana, the Central sector component is released as grant-in-aid. The Scheme has a provision of sharing premium at the ratio of 75:25 by Centre and States. In case of North-East region and J&K, the sharing is done on 90:10 basis. The Scheme is in operation since last two years. The information relating to amount of Central share released and number of beneficiaries during 2008-09 and 2009-10 is given at Annexure-II.

(c): No, Sir.

(d): Does not arise.